Name of the corporate debtor: Srivatsa International Private Limited – In Liquidation List of creditors as on: 25.05.2022.

Date of commencement of Liquidation: 25.05.2022.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent	mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
						receipt	claimed	claim	claim	covered by	related	voting		off
					admitted		guarantee	party?	share in					
									CoC					
1	- · · I	U67100MH2010P LS210201	24.06.2022	91483051	91444507	Financial	0	No	20.7113	0	0	38544	(Excess Interest
	i illaliciai	L3210201												not allowed.
	Services													
	Limited													
2	K.C.Dairy	U15200TZ2012PT C018764	23.06.2022	24969589	24969589	Financial	0	No	5.6554	0	0	0	()
	1 Toducts	C018704												
	Private													
	Limited													
3	IndusInd Bank	L65191PN1994PL C076333	24.06.2022	4133903	4133903	Financial	0	No	0.9363	0	0	0	()
		L65191TN1979PL	22.06.2022	3760127	3440672	Financial	0	No	0.7702	0	0	319455		Total and a
5	Sriram	C007874	22.06.2022	3/0012/	3440672	Financiai	0	NO	0.7793	0	0	319433	(Excess Interest
	Transport	2007071												not allowed.
	Finance Co.													
	Ltd.	D : 1:	т	41,56,000	41,56,000	Financial	0	No	0.0412	0	0	0		
		Proprietorship	In Liquidation		41,56,000	Financiai	U	NO	0.9413	0	0	U	()
		Concern	Process											
	Irudhayaraj,		claim not											
	No.363, Park		received.											
	Road,		Based on the claim											
	Keezharaman		received											
	Pudur, Kottar		during											
	Post,		CIRP											
	Nagercoil-		Process.											
	629002.	U65191TN1993PL	I.o.	60 64 241	0	Einanaia!	0	No			0	60.64.241		C1 - :
6.	_1	C025280	ın Liquidation	69,64,241	0	Financial	0	No		0	0	69,64,241	(Claim not
	Finance Bank	2020200	Process											attested by
	Limited, F39,		claim not											Notary Public.
	Spencer Plaza,		received.											Even after
	No.789, 4 th		Based on the claim											intimation, no
	Floor, Phase-1,		received											reply received.
	Anna Salai,		during											
	Chennai –		CIRP											
	600002.		Process	105455015	1001115				20.025			70000 :0		
	TOTAL			135466911	1281446/1		0	No	29.0236	0	0	7322240	(ו